



# THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

[WWW.LIVELAW.IN](http://WWW.LIVELAW.IN)

**P.S. AMALRAJ**  
CHAIRMAN

High Court Campus,  
Chennai - 600 104.  
Phone No.: 2534 2739, 2535 2595  
E-mail : tnbarcouncil@yahoo.com  
[www.barcounciloftamilnadupuducherry.org](http://www.barcounciloftamilnadupuducherry.org)

R.O.C.No. 956 of 2021

Dated 15.05.2021

To,

The Hon'ble Chief Justice,  
High Court of Madras,  
Chennai- 600 104.

Hon'ble Sir,

Sub: Requesting to issue directions to government to establish quarantine beds within court campus for Judicial Officers, Advocates, Staffs & their family members – affected by Covid 19 and to appoint Nodal officers at Taluk and District levels for Covid-19 Helpline- Reg.

-----

We humbly submit that due to the increase of Covid-19 pandemic, several Advocates lost their lives and several Advocates are taking treatment at various places all over Tamilnadu and Puducherry. Recent times, there is no immediate facility to provide treatment to the Covid-19 patients and even several persons are dying in the ambulance itself. The Judiciary is also coming under the essential service and the Advocates and Staffs are part of it.

Therefore, in this situation, it is essential to provide emergent treatment to the Judicial Officers, Advocates, staffs and their family members, who are all suffering during this pandemic period. It is our humble request that if Covid centres consisting of enormous beds and quarantine beds supported with oxygen are established within the court campuses throughout the state of Tamilnadu and Puducherry and it will be a timely help and support for those affected by the virus. The establishment of beds exclusively for the Judicial Officers, Advocates, staffs and their family members inside



# THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

**P.S. AMALRAJ**  
CHAIRMAN

[WWW.LIVELAW.IN](http://WWW.LIVELAW.IN)

High Court Campus,  
Chennai - 600 104.  
Phone No.: 2534 2739, 2535 2595  
E-mail : [tnbarcouncil@yahoo.com](mailto:tnbarcouncil@yahoo.com)  
[www.barcounciloftamilnadupuducherry.org](http://www.barcounciloftamilnadupuducherry.org)

-2- Dated .....

the court campus will be highly benefitted to them and also special care will be provided for them to safeguard their lives. Further, the same will also help the Government to tackle the unavailability of beds and their burden will be reduced. The Bar/Advocates Association will also join with them for the welfare of the Advocates and Staffs.

Further, we request that necessary directions may be issued to the Government to take immediate steps to establish Covid-19 Helpline for the Judicial Officers, Advocates and Staffs throughout the State of Tamilnadu & Puducherry by appointing a Committee/Nodal Officer at each Taluk and District headquarters and to provide immediate assistant to them with respect of providing medicines, beds, ventilators, oxygen, etc., and also to provide basic amenities to their family members.

Therefore, we humbly request the Hon'ble Chief Justice to issue necessary directions to the government to establish quarantine beds supported with oxygen within the court campus through the state of Tamilnadu & Puducherry and to appoint Committee/Nodal Officer at each Taluk and District headquarters for Covid - 19 Helpline in order to safeguard the lives of Judicial Officers, Advocates and Staffs.

Thanking you,

Yours faithfully,

  
CHAIRMAN, BAR COUNCIL.

Copy to:

1. The Advocate General,  
State of Tamilnadu.
2. The Government Pleader,  
Puducherry Union Territory.

[WWW.LIVELAW.IN](http://WWW.LIVELAW.IN)